

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.110/96

Date of Order : 12.4.96

BETWEEN:

G.V.Narsimha Rao .. Applicant.

A N D

1. The Director General,
Telecommunications,
Sanchar Bhavan,
New Delhi.

2. The Chief General Manager,
Telecommunications,
A.P.Circle,
Hyderabad.

.. Respondents.

Counsel for the Applicant

.. Mr.V.Venkateswara Rao

Counsel for the Respondents

.. Mr.K.Ramulu

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

J U D G E M E N T

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Mr.V.Venkateswara Rao, learned counsel for the applicant. None for the respondents.

2. The applicant in this OA was initially appointed on 17.1.55 as Telegraphist, he was promoted as ASTT (TTS Group-C) w.e.f. 25.8.73. Thereafter he was promoted to TTS Group-B service in the scale of pay of Rs.650-1200 on regular basis w.e.f. 17.2.83. The applicant submits that Sri Baleshwar Singh who is junior to him in the cadre of Group-B and ASTT Group-C was drawing more pay than him when

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he was promoted to TTS Group-B service. Hence he requests for stepping up of ^{his} pay equal to Sri Baleshwar Singh from the date ^{his junior was} ~~pay~~ drawing more pay than him.

3. Sri Baleshwar Singh was promoted to Group-B service in the scale of pay of Rs.650-1200 on regular basis w.e.f. 23.6.84. Earlier to that he was working in Group-B service on adhoc basis w.e.f. 1978 onwards. It is also stated that the applicant stands at serial No.70137 in the seniority list of TTS Group-B whereas Sri Baleshwar Singh name is at Sl.No. 70197, ^{He is} ^{senior} that he is junior to Sri Baleshwar Singh in the cadre of TTS Group-B. It is also submitted that he is also senior to Sri Baleshwar Singh in the lower grade of ASTT.

4. In view of the above he submitted a representation to the Chairman, Telecom Commission for stepping up of pay on par with Sri Baleshwar Singh from the ^{date his junior was} ~~pay~~ drawing more pay than him in the cadre of Group-B and other consequential benefits by a representation dated 30.1.95 (A-2). It is reported that no reply has been given to this representation. Aggrieved by the above the applicant has filed this OA for the relief of stepping up of ^{his} pay on par with Sri Baleshwar Singh in the cadre of TTS Group-B with consequential benefits as given in the judgement of this Tribunal in OA.873/93 dated 5.11.94.

5. The learned counsel for the applicant submitted that this case is covered by OA.873/93 and batch which was decided on 5.11.94. In view of the above submission the following direction is given :-

The pay of the applicant should be stepped up on par with his junior Sri Baleshwar Singh from the date Sri Baleshwar Singh

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was drawing more pay than him in the cadre of TTS Group-B after making necessary verification in regard to his seniority over that of Sri Baleshwar Singh. He is entitled for arrears *from* 3 years prior to filing of this OA i.e. from 25.1.93 (this OA is filed on 25.1.96).

6. The OA is ordered accordingly. No costs.

प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

[Signature]

न्यायालय अधिकारी
COURT OFFICER
केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
हेद. 1112 - हायदराबाद
HYDERABAD BENCH

TC
[Signature]

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

CP.138/96 in OA.110/96

dt.11-8-98

Between

G.V. Narasimha Rao

: Applicant

and

1. Sri M.P. Mody
Director General
Telecommunications
Sanchar Bhavan
New Delhi

2. Sri M.V. Bhaskar Rao
Chief General Manager
Telecommunications
AP Circle, Hyderabad

: Respondents

Counsel for the applicant

: V. Venkateswara Rao
Advocate

Counsel for the respondents

: V. Bhimanna
CGSC

Coram

Hon. Mr. R. Rangarajan, Member (Admn.)

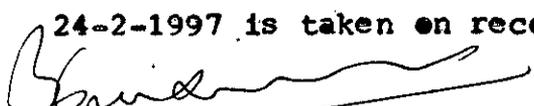
Hon. Mr. B.S. Jai Parameshwar, Member (Judl)

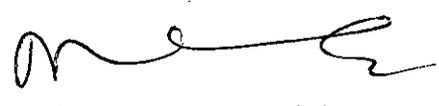
Order

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn.))

Heard Sri V. Bhimanna, learned counsel for the respondents. He has produced a letter No.A.18/FP/96-97 dated 24-2-1997 whereby the pay of the applicant herein has been stepped up on par with his junior Sri Baleswar Singh, STT. This letter gives details of pay to be fixed from '84 to '89.

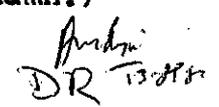
In view of the above the CP is closed. Letter dated 24-2-1997 is taken on record.


(B.S. Jai Parameshwar)
Member (Judl.)


(R. Rangarajan)
Member (Admn.)

11.8.98

Dated : August 11, 98
Dictated in Open Court


DR

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23/8/98
09 D/O on 12/4/98

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL -
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M(J)

DATED: 11/8/98

ORDER/JUDGMENT

M.A./R.A./C.P. NO. 138/96

in

C.A. NO. 110/96

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED *Cp closed*

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

